

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/895(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	AVEEK KUMAR SARKAR & ORS. VS ABP PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For the Petitioner
Mr. Shaunak Mitra, Adv.]
Mr. Naman Choudhary, Adv.]
Mr. Padam Khaitan, Adv.]
Ms. Nandini Khaitan, Adv.]
Mr. Pratik Shanu, Adv.]
Ms. Nikita Rathi, Adv.]

Mr. Ratnanko Banerje, Sr. Adv.] For the Respondent No.1
Mr. Sounabho Ghose, Adv.]
Mr. Deepan Kr. Sarkar, Adv.]

Mr. Harish Salve, Sr. Adv.]
Mr. Arunabha Deb, Adv.]
Mr. Raghav Shankar, Adv.]

Ms. Ashika Daga, Adv.] For the Respondent No.10

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List the matter on **06/09/2023** at 12.00 PM

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**